

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2590
TO BE ANSWERED ON 03.01.2018**

CONSTRUCTION OF SUB-WAYS

2590. DR. KIRIT SOMAIYA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether in a joint meeting between Railways and BMC, Railways has agreed to waive charges for allowing railway lands for construction of sub-ways at Mulund, Bhandup, Ghatkopar, between Mulund and Nabur at Railway yard/Indira Nagar Post;

(b) if so, the details thereof;

(c) whether the Railways has taken up the issue with the BMC for construction of these sub-ways;

(d) if so, the details thereof; and

(e) the details of cost-sharing formula arrived at between BMC and Railways for these construction?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e) At Mulund, Bhandup, Ghatkopar, between Mulund and Nabur at Railway Yard/Indira Nagar Post, foot over bridges already exist. As such, Railways did not take up the issue with BMC for construction of sub-ways at these locations.
